

Muzaffarpur R.M.S. Building

1219. Shrimati Ramdulari Sinha: Will the Minister of Transport and Communications be pleased to state:

(a) whether there is no provision of latrine and water supply in Muzaffarpur R.M.S. building for the last three years;

(b) if so, what arrangement is being made in this regard;

(c) how many R.M.S. offices are functioning in 'W' Division of Bihar Postal circle with or without latrines; and

(d) when the proposal for providing latrines in these buildings is expected to materialise?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) A latrine and water tap existed in the Muzaffarpur R.M.S. building but the same were dismantled in August 1960, when the extension of the building was taken up. After their dismantlement the staff are using the latrine for the general public situated at the Railway Platform. So far as supply of water is concerned, there is water tap close to the mail office and a waterman stores water for drinking and other purposes.

(b) Proposals for provision of latrine and water facilities at Muzaffarpur R.M.S. building are at an advanced stage and the matter is being pursued vigorously with the Railways.

(c) Presumably the reference is to 'U' Division as 'W' Division is in Gujarat Circle. Latrines have been provided in the R.M.S. offices at Chapra, Darbhanga, Samastipur and Mansi. The R.M.S. Offices at Sonapur, Muzaffarpur, Barauni and Katihar have not yet been provided with latrines.

(d) The Railways had earlier declined to provide latrines at Barauni and Katihar. Provision of these facilities at these Stations as well as at Sonapur will be pursued with the Railways. Regarding Muzaffarpur, the position has already been explained in part (b) above.

Willingdon Hospital, New Delhi

1221. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

(a) the average number of patients per day being treated in Willingdon Hospital, New Delhi, during the past three months;

(b) whether the number of patients is on the increase;

(c) the number of persons on the staff of the hospital;

(d) whether Government consider the number of persons on the staff adequate to deal with the number of patients; and

(e) if not, what steps Government propose to take to meet the increasing demands on the hospital staff?

The Minister of Health (Dr. Sushila Nayar):

(a) May, 1962	1785
June, 1962	1732
July, 1962	1831
(b) Yes.	/
(c) Classes I & II	40
Class III	226
Class IV	330

(d) and (e). Yes. The requirements of the Casualty and Out-patient Departments, however, are being reviewed in view of the considerable increase in the number of patients.

Central River Board Committee

1222. Dr. P. Srinivasan: Will the Minister of Irrigation and Power be pleased to state:

(a) whether there is any proposal to constitute a Central River Board Committee;

(b) if so, what will be the nature and functions of the Committee; and

(c) if not, the reasons therefor?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) No.

(b) Does not arise.

(c) The River Boards Act, 1956, under which the Government of India